IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH AT HYDERABAD

OA.77/96

dt.14-8-98

Between

Mohammed Abdul Hag

: Applicant

and

1. Director General Audit Posts & Telecommunications Shamnath Manr. Near Old Sectt. Delhi 110054

2. Comptroller and Auditor General of India

New Delhi

3. Union of India, rep. by its Secretary to Govt. of India Min. of Pinance, Department of Expenditure.

4. Dy. Director of Audit Posts and Telecom. Hyderabad

: Respondents

Counsel for the applicant

: K. Venkateswara Rao Advocate

Counsel for the respondents

s G. Parameshwar Rao CGSC

CORAM

HON. MR. R. RANGARAJAN, MEMBER (ADMN.)

HON. MR. B.S. JAI PARAMESHWAR, MEMBER (JUDL.)

dt.14-8-98

Order .

Oral order (per Hon. Mr. B.S. Jai Parameshwar, Member (Jud1)

Heard Sri K. Venkateswara Rao for the applicant and Ms. Shakti for Sri G. Parameshwar Rao for the respondents.

- 1. The applicant is aggrieved by the impugned order of the respondents in not considering his case for promotion to the cadre of Senior Audit Officer in the scale of Rs. 2200-75-2800-EB-100-4000 with effect from 1-6-1996 i.e. the first month next to the month in which he completed three years of regular service as Audit Officer in the scale of Rs. 2375-3500 as per OM No.F.6(82)-IC/91 dated 22-9-92 (Annex.1) issued by the Ministry of Finance, Department of Expenditure while extending to similarly situated Audit Officers.
- 2. The applicant submits that he was originally appointed as UDC on 19-1-1956. He was promoted as Selection Grade Auditor from 9-12-1969. He passed S.A.S. Examination and was promoted as Section Officer with effect from 14-12-1974. Grade Section

 He was subsequently promoted as Selection/Officer, Assistant Audit Officer on 1-3-1984 and Audit Officer on 30-9-1990.

 Finally he retired as Audit Officer on 30-1-1993 on attaining the age of superannuation.
- 3. The applicant submits that he is entitled for fixation of pay in the scale of Rs.2200-4000 with effect from 1-6-1993 in accordance with the OM dated 22-2-1992.
- 4. This OA is filed for praying for a direction to fix his pay in the scale of Rs. 2200-4000 from first month of the month next to the month he completed three years of regular service as Audit Officer with all consequential



benefits such as fixation of pay, arrears of pay and allowances and revision of pension and other pensionary benefits on that basis.

- 5. The applicant had submitted his representation in this connection 5-8-1994 vide Annex.VIII.
- of on 2-3-1998. The contentions and the prayer in this OA is similar as contentions and prayer in OA.1035/95. Hence, the order passed in OA.1035/95 will equally hold; good in this case also.
- 7. In view of the above we direct the respondents to consider the representation of the applicant dated 5-8-1994 in accordance with law and inform him suitably.
- 8. Time for compliance is four months from the date of receipt of copy of this order.

9. The OA is ordered accordingly. No costs.

B.S. Jai Parameshwar)

Member (Judl.)

14 .8.98

(R. Rangarajan)
Member (Admn.)

Dated : August 14, 98 Dictated in Open Court

sk

36)

CA.77/96

Copy to:-

- 1. The Director General, Audit Posts & Telecommunications, Shamnath Manr., Near Old Sectt., Delhi.
- 2. The Comptroller and Auditor General of India, New Delhi.
- 3. The Secretary to Govt. of India, Min. of Finance, Department of Expenditure, New Delhi.
- 4. The Dy.Director.of Audit Pasts and Telecom, Hyderabad.
- 5. One copy to Mr. K. Venkateswara Rao, Advecate, CAT., Hyd.
- 6. One capy to Mr. G.Raramashwar Ras, Addl. CGSC., CAT., Hyd.
- 7. One capy to BSJP M(3), CAT., Hyd.
- 8. One copy to D.R. (A), CAT., Hyd.
- 9. Dhe duplicate copy.

srr

May land 9

J.

II COURT

TYPED BY COMPARED BY

CHECKED BY APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

THE HON'OLE SHRUR.RANGARAJAN : M(A)

· AND

THE HON'BLE SHRI B.S.JAI PARAMESHUAR :

M(J)

DATED: 14/8/98

T Mama Gut / Radro

M.4/R.A/C.P.NO.

c.A.NS. 77 (%

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

CRDERED_REJECTED

NO ORDER AS TO COSTS.

YLKR

केन्द्रोय प्रशासनिक व्यक्तिकरण Central Administrative Inducad प्रयुष / DESPATCH

31 AUG 1998

MADEWARM BENCH